

from the payment of sales tax in Manipur;

(b) the estimated amount of annual exemption; and

(c) which are the handloom products exempted?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) Rs. 2,000 per year.

(c) All cloth woven on handlooms is exempted.

Rural University in Delhi

1230. Shri Damani: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether there is a move to start a Rural University in Delhi; and

(b) if so, the nature of such university?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). Statement is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 56.]

Madras Medical College

1231. Shri Warrior: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a press note has been issued by the Government of Madras State justifying their action in refusing seats in the Madras Medical College to students from former Malabar District of that State;

(b) if so, whether it is not in disregard of the instructions of the Central Government; and

(c) the action Government propose to take in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) and (c). The Central Government's direction reserving 27 seats in the Madras Medical Colleges for the Kerala students was issued on 24-6-57. The Government of Madras pointed out that according to the information received by them the Medical College at Kozhikode would start functioning immediately, and requested the Central Government to reconsider the decision as there was a heavy rush for seats in all the Madras Medical Colleges. After reconsidering the matter, the Central Government suggested that if the Kozhikode Medical College was opened, the 27 students from Kerala may be recalled to Kerala and that, till then, 27 additional seats may be created for them in the Madras Colleges. This was conveyed by the Government of Madras to the Kerala Government on 31-7-57. As the Kozhikode Medical College has been opened, the question of taking any further action in the matter does not arise.

Vanaspatti

1232. Shri Warrior: Will the Minister of Defence be pleased to state:

(a) whether the Ministry of Defence had received any request from the Industries Minister of Kerala to make use of the Vanaspatti manufactured by the hydrogenation factory of Kozhikode in the Canteens run by the Military stations in India; and

(b) if so, the action taken thereon?

The Deputy Minister of Defence (Shri Raghuramiah): (a) and (b). Yes, a request has been received. All procurement for the Ministry of Defence is done by the Ministry of Food and the Kerala Government is being informed accordingly.

Coal Price Revision Committee

1233. Qazi Matin: Will the Minister of Steel, Mines and Fuel be pleased to state whether the Coal Price Revision Committee is to take into account (i) the inclusion of mines managers and other highly paid supervisory